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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 363 of 2017 in TP No. 199/397-398/NCLT/AHM/2016
C.P. No. 198/397-398/NCLT/AHM/2007**



Coram: -

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017**

Name of the Company: Abhsihek Mohan Gupta.
V/s.
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. DHRUV DEWAN	Advocate	Original Petitioner/	
2.	MR. KOSTUBH DEVNANI	Advocate	Non-Appliant	
3.	Saurabh Soparkar, Senior Advocate Poonam Mathur with Trisha Baxi for Singh & Co.	Advocate	orig. Resp. No. 5 & 6	

ORDER

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Poonam Mathur with Learned Advocate Mr. Trisha Baxi present for Original Respondents no. 5 and 6. None present for other Original Respondents.

List the matter along with CP 198/2007 on 20.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of December, 2017.